

**Customs, Excise & Service Tax Appellate Tribunal
West Block-2, R.K. Puram, New Delhi – 110 066.**

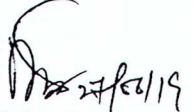
Dated: 27.6.19

NOTICE

All the concerned are hereby informed that on 27.6.2019 all the Division Bench matters will be heard by the Bench of Hon'ble Shri Anil Choudhary, Member (J) and Hon'ble Sh. Bijay Kumar, Member (T) *in Court No. II*

The Single Member Bench matters listed on 27.6.2019 stands adjourned. The next date of hearing will be intimated in due course.

By order


(Mohinder Singh)
Dy. Registrar(J)

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